

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 89/(MAH)/2011

CORAM:

Present:

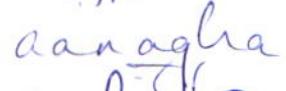
SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.08.2017

NAME OF THE PARTIES: Mr. Ramhari Deorao Ganage
V/s.
M/s. Ganage Pressing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Manesh Athavale Anagha Anasingaonji	{ Pcs for Petitioners	 
2.	Rohit. Ganage	- Petitioner	

ORDER

TCP No. 89/397-398/NCLT/MB/MAH/2011

Counsel for the Petitioner and Respondent are present.

For the Petitioner's Counsel having stated that for the reply received by
them, rejoinder will be filed within 4 weeks.

Accordingly, list this matter on 03.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)